NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 111(ND)/2016 RT CP No.150/Chd/Hry/2017

| M/s Atlas Cycles (Haryana) Ltd. | Petitioner |
|---------------------------------|------------|
|---------------------------------|------------|

Present: None for the petitioner.

Mr. Vaibhav Sahni, Advocate for the respondent.

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 24.01.2018.

Sd/-Bench Officer.

December 19, 2017.